

NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH

CORAM:

Appeal No. 161/252/ND/2017

PRESENT: SH. S. K. MOHAPATRA
HON'BLE MEMBER(T)

SMT. INA MALHOTRA
HON'BLE MEMBER (J)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON
15.12.2017**

NAME OF THE COMPANY: Krishna Estate Developers Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 252

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
--------------	-------------	--------------------	-----------------------	------------------

Present:	Mr. Anuj Kumar, Advocate for the Petitioner. Ms. Lakshmi Gurung, Standing Counsel for the Income Tax Department with Ms. Easha Kadian			
----------	---	--	--	--

ORDER

Objections from the ROC and Income Tax Department have not been received. Further time is granted to file the reply/ objections before the next date.

To come up on 10th January, 2018.

-s-d-1

(S. K. Mohapatra)
Member (T)

-s-d-1

(Ina Malhotra)
Member (J)